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IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF:

O.A. No. 627 of 2022

Prakash Yadav

...Petitioner

Vs

State of Haryana and Others

...Respondents

**INDEX**

Sr. No.	Particulars	Page No.
1	REJOINER ON BEHALF OF RESPONDENT No.7 i.e. HARYANA SHEHRI VIKAS PRADHIKARAN	1-6
2	<b>Annexure – A</b> – The sample test report dated 17.04.2023, 20.09.2023, 12.11.2024, 23.05.2025, 11.07.2025, 11.08.2025, 23.09.2025, 03.10.2025 and 20.10.2025.	7-15
3	<b>Annexure – B</b> – The certificate No.TC-5023 of accreditation of Universal Analytical Lab from NABL.	16
	<b>Annexure – C</b> - The sample test report dated 20.02.2026.	17
4	<b>Annexure – D</b> – The Superintending Engineer, HSVP, Circle-I, Gurugram recommended the case (DPR) for approval to the Chief Engineer-I, HSVP, Panchkula vide his office letter dated 27.10.2025.	18
5	<b>Annexure – E</b> – The copy of CTO issued by the HSPCB on 16.01.2026.	19-22
6	<b>Annexure – F</b> – The sample test report dated 01.11.2025, 10.12.2025 and 22.12.2025.	23-25
7	<b>Annexure – G</b> – The sample test report dated 07.11.2025, 29.12.2025 and 20.02.2026.	26-28

Dated:24.02.2026

Through



Rahul Khurana, Advocate  
A-174 A, 2<sup>nd</sup>Floor, Defence Colony  
New Delhi, 09811894060  
rkhuranalegal@gmail.com

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF:

O.A. No. 627 of 2022

Prakash Yadav

...Petitioner

Vs

State of Haryana and Others

...Respondents

REJOINDER ON BEHALF OF RESPONDENT NO.7 i.e.  
HARYANA SHEHRI VIKAS PRADHIKARAN TO THE  
OBJETIONS OF APPLICANT FILED IN RESPONDE TO  
ADDITIONAL REPLY DATED 29.10.2025 OF  
RESPONDENT NO.7.

MOST RESPECTFULLY SHOWETH:

- A. That the present rejoinder is being filed by Sh. Amit Rathee, Executive Engineer, Haryana Shehri Vikas Pradhikaran, Division Rewari for HSVP area in Dharuhera Town, who is authorized and competent to file the same on behalf of answering respondent.
1. The contents of para No.1 of objections are denied to the extent those are contrary to the tenor of present rejoinder as narrated in succeeding paragraphs.
  2. The para No.2 is factually incorrect, hence denied. The disposal of HSVP, STP at Dharuhera, District Rewari has been tested time to time. The sample test result reports from the Haryana State Pollution Control Board Laboratory and Universal Analytical Lab PVT. LTD. for the month of April, 2023, September, 2023, November, 2024, May, 2025, July, 2025, August, 2025, September, 2025 and October, 2025 (the sample test report dated 17.04.2023, 20.09.2023, 12.11.2024, 23.05.2025, 11.07.2025, 11.08.2025, 23.09.2025, 03.10.2025 and 20.10.2025) is enclosed as **Annexure- A**.
  3. The para No.3 is factually incorrect, hence denied. The technical objections raised by the Petitioner regarding neither issued under NABL accreditation nor under CPCB recognition is misleading. The

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certificate No.TC-5023 of accreditation of Universal Analytical Lab from NABL download from the website is enclosed as **Annexure- B**. The Petitioner's reliance on the disclaimer "Not to be used as evidence in a court of law" is a misinterpretation of standard commercial boilerplate language. The reports were produced to provide this Hon'ble Court with a factual baseline of the STP's performance, and they should be read in conjunction with the operational history of the plant. The samples are collected from the outlet of STP with the standard procedure of sample collection.

4. The para No.4 is factually incorrect, hence denied. Fecal Coliform reduction from 79,000 MPN/100 ml to sub-100 levels is achievable. The disinfection unit was made functional after repairing and proper chlorination doses and the value of Fecal Coliform dropped during treatment in STP of answering respondent.
5. The para No.5 is factually incorrect, hence denied. The term "Absence of Coliform" used in the reports dated 28.03.2023 is a standard laboratory expression indicating that the values were Below the Detection Limit (BDL). In many analytical formats, when the concentration of a parameter is so low that it cannot be detected by standard testing methods, laboratories record it as "Absent" or "Nil." This does not imply a "scientific impossibility" but rather confirms the high efficiency of the STP disinfection process.
6. The para No.6 is factually incorrect, hence denied. the allegation regarding the omission of "Total Phosphorus" is technically misplaced. Respondent No. 7 (R-7) has consistently operated the STP within the functional spirit of the Consent to Operate (CTO) dated 15.07.2021. The parameters reported in the test results are those typically used to assess the core biological and chemical efficiency of the treatment process (BOD, COD, TSS). Phosphorus levels in domestic treated sewage are often inherently linked to Total Suspended Solids (TSS) and organic matter. By maintaining BOD and TSS well within the prescribed limits (as evidenced in all submitted reports), the STP inherently ensures the reduction of nutrient loads, including Phosphorus. Further, if the State's own laboratory, which is the custodian of environmental standards, did not deem it necessary to test for this specific parameter during its inspection. The parameters considered by the HSPCB as per their test reports were similarly considered by HSVP. The absence of a specific Phosphorus reading

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does not imply that the water was untreated or unsafe.

7. The para No.7 is factually incorrect, hence denied. Regarding the omission of "Total Nitrogen" in the report dated 13.10.2025 (Page No. 920), it is submitted that the testing was conducted by the Haryana State Pollution Control Board (HSPCB), the statutory regulatory body. The HSPCB's own laboratory—operating under the authority of the Water (Prevention and Control of Pollution) Act—deemed it sufficient to test for specific parameters and not "Total Nitrogen". The Petitioner's assertion that Ammoniacal Nitrogen values in the private reports (Page Nos. 918-919) "exceed the limit for Total Nitrogen" is a technical observation that does not account for the Stabilization Phase of an STP. It is relevant to mention here that as per latest report dated 20.02.2026 (**Annexure-C**) issued by HSPCB total nitrogen is under prescribed limit.
8. The contents of para No. 8 is incorrect, hence denied. It is most respectfully submitted that HSVP has acted with utmost diligence in complying with the directions of this Hon'ble Tribunal dated 24.04.2023. The allegation that the claim regarding the Detailed Project Report (DPR) is "unsubstantiated and unreliable" is premature and factually incorrect. This office has prepared and submitted a Detailed Project Report (DPR) for the implementation of a Tertiary Treatment Plant (TTP) vide memo No.322404 dated 06.10.2025 sent to the Superintending Engineer, HSVP, Circle-I, Gurugram for approval. The Superintending Engineer, HSVP, Circle-I, Gurugram recommended the case for approval to the Chief Engineer-I, HSVP, Panchkula vide his office letter dated 27.10.2025 attached as **Annexure- D**. The approval from higher authority awaited. The primary objective of this upgradation is to enhance the quality of the treated effluent, ensuring that all discharge parameters strictly align with the latest, more stringent environmental standards and Consent to Operate (CTO) norms.
9. The para No.9 is factually incorrect, hence denied. It is vehemently denied that HSVP stance is contradictory or evasive. The Petitioner's argument stems from a fundamental misunderstanding of environmental regulatory evolution. A Sewage Treatment Plant (STP) can be in compliance with its current Consent to Operate (CTO) while simultaneously requiring an upgrade to meet future or more stringent

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standards. While the current 5.0 MLD STP was designed to meet older parameters treating water by primary treatment i.e. SBR, HSVP is proactively seeking an upgrade to incorporate Tertiary Treatment to ensure the plant remains future-proof and capable of meeting the highest possible environmental benchmarks. Further the upgradation also required to make STP more functional to deal with situation, if accidently/inadvertently untreated effluent is being discharge into the HSVP sewerage network from Industrial Area Bhiwadi, Rajasthan.

10. The para No.9 is factually incorrect, hence denied. It is submitted that the Petitioner's attempt to portray "deficiencies in automation" and "scheduled maintenance" as contradictory is technically flawed. In the management of large-scale utilities like a 5.0 MLD STP, maintenance periods are the specific windows during which technological gaps, such as automation deficiencies, are addressed. The STP was made functional within 2 days.
11. The para No.11 is factually incorrect, hence denied. It is submitted that as a Respondent representing an Urban Development Authority under Government of Haryana, the claims made by HSVP are based on contemporaneous official records, including site registers, test reports, and administrative files. Therefore, the information provided to the Court is reliable and substantiated by the underlying government records.
12. The para No.12 is factually incorrect, hence denied. It is denied that the STP is being operated without valid consent. While the previous CTO showed an expiry date of 30.09.2023, This office has already been initiated the statutory process for renewal of Consent to Operate (CTO) and the CTO has issued by the HSPCB vide his office memo No. HSPCB/Consent/: 12074135026REWCTOW52807340 dated 16.01.2026 attached as **Annexure- E**.
13. The para No.13 is factually incorrect, hence denied. The allegation of a "blatant violation" of Sections 24(1) and 25 of the Water Act, 1974, is factually and legally misconceived. HSVP, being a Urban Development Authority under the Government of Haryana, is committed to environmental preservation. The operation of the STP during the pendency of a renewal application is an act of Environmental Necessity and not a defiance of the law. The approval of Consent to

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Operate (CTO) has been issued on 16.01.2026.

14. The para No.14 is factually incorrect, hence denied. the deposit of Rs. 13,50,000/- as Environmental Compensation (EC) on 22.12.2023 is a matter of record. Conversely, this office has not only paid the compensation but has also submitted a DPR for Upgradation and applied for CTO Renewal which was under approval from competent authority's. The required CTO issued on 16.01.2026 by the competent authority, showing an active and positive trajectory toward full compliance. The STP is now working as per HSPCB parameters the latest sample test result reports from the Lab Universal Analytical Lab PVT. LTD. for the month of November, 2026 and December, 2026 are complying with the CPCB/HSPCB norms (the sample test report dated 01.11.2025, 10.12.2025 and 22.12.2025) are enclosed as **annexure– F**. The sample test result report from the Haryana State Pollution Control Board Laboratory for the month of November, 2026 and December, 2026 is complying with the CPCB/HSPCB norms (the sample test report dated 07.11.2025, 29.12.2025 and 20.02.2026) are enclosed as **annexure– G**.

In view of the submissions made herein above, it is humbly prayed that the prayer of petitioner for the "immediate closure" of the STP is extreme, legally unsustainable, and environmentally hazardous. An STP is an essential public utility, closing it would result in the daily discharge of 5.0 million liters of raw, untreated sewage directly into the environment, storm-water drains, and potentially residential areas, it would also cause a total failure of the local sanitation infrastructure, leading to a public health crisis and a much larger ecological disaster. The petitioner prayer for penalties in accordance with Sections 43, 44, 45A and 48(1) of the Water (Prevention and Control of Pollution) Amendment Act, 2024 is also unsustainable as at present the STP is complying with the HSPCB norms in all respect. The objection/Response filed by the petitioner may please be rejected.

Place: Rewari  
Dated: 24.02.2026

  
Executive Engineer,  
HSVP Division, Rewari.

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

O.A. No. 627 of 2022

IN THE MATTER OF:

Prakash Yadav

...Petitioner

Vs

State of Haryana and Others

...Respondents

AFFIDAVIT

I, Amit Rathee, Executive Engineer, Haryana Shehri Vikas Pradhikaran, Division Rewari aged about 48, do hereby solemnly affirm and state as under:

1. That I, the deponent herein is well conversant with the facts and circumstances of the present case and is authorized representative of Respondent No. 7.
2. That I have gone through the contents of the accompanying reply which has been drafted under my instructions.



24 FEB 2026

*AR*  
Executive Engineer  
HSVP Division, Rewari

VERIFICATION

Verified at *Panchkula* on this 24 day of February, 2026 that the contents of above affidavit are true and correct to the best of my knowledge and on the basis of the information derived from the official records which I believe to be true and no material fact has been concealed therein.

*210-531*  
24 FEB 2026

ATTESTED  
*[Signature]*  
NOTARY, PANCHKULA

*AR*  
Executive Engineer  
HSVP Division, Rewari

1191



**FORM j**  
(See Rule 20)

Report No.:- 36

Dated- April 17, 2023

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 08<sup>th</sup> day of April, 2023 from Sh. Swapnil Ravindra Patil, ADC, Rewari, Sh. Anil Kumar, XEN, HSVP, Sh. Vinod Balyan, RO, HSPCB, Sh. Parveen Secretary, MC, Rewari, Sh. Jai Prakash, XEN, Irrigation, Rewari, Sh. Rohit Kumar, JE, HSVP, Dharuhera, a sample of domestic effluent of M/s Executive Engineer, 5 MLD, STP, HSVP, Dharuhera, collected on 08.04.2023 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 08/04/2023 to 17/04/2023 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Method of Testing
1.	Colour	Light Blackish	Almost Colorless	----	As per relevant parts of IS:3025 (Part-I) 1987 and Standard Methods for the Examination of water and waste water APHA(23 <sup>rd</sup> edition) 2017
2.	Odour	Bad	Odourless	----	
3.	pH Value	8.1	7.6	5.5-9.0	
4.	Conductivity $\mu$ S/cm	5840	1920	----	
5.	Suspended Solids mg/l	275	15	20	
6.	B.O.D.(3 Days at 27 <sup>o</sup> C) mg/l	128	21	10	
7.	Chemical Oxygen Demand mg/l	517.1	88	50	
8.	Oil & Grease mg/l	7.4	BDL	10	
9.	Total Nitrogen mg/l	20.2	3.5	10	
10.	Fecal Coliform MPN/100 ml	----	110	<100	

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **17<sup>th</sup> day of April, 2023**

Haryana State Pollution Control Board Laboratory,  
Sector-16 A, Faridabad

Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera

Endst. No. HSPCB/LAB/F/2023/434

Dated: 17/04/2023

This test report relate only to the particular sample submitted for testing



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FORM j  
(See Rule 20)Report No.:- 1104  
Dated- September 20, 2023

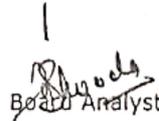
I, hereby, certify that I Narendra Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 13<sup>th</sup> day of September, 2023 from Sh. Mahender Singh, District Project Coordinator DPC (ADC representative.), Sh. Vikas Grewal, Scientist-'B', Sh. Sunil Kumar, JE, MC, Rewari, Sh. Manjeet SDO, Irrigation, Sh. Sandeep Kumar, Asstt. Manager, HSIIDC, Sh. Bhagiram, SDE, PHED grab , a sample of domestic effluent of M/s Executive Engineer, 5 MLD, STP, HSVP, Sector-6, Dharuhera, collected on 12.09.2023 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 13/09/2023 to 20/09/2023 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Method of Testing
1.	Colour	Greyish	Almost Colorless	As per relevant parts of IS:3025 (Part-I) 1987 and Standard Methods for the Examination of water and waste water APHA(24 <sup>th</sup> edition) 2023
2.	Odour	Foul	Almost Odourless	
3.	pH Value	8.2	7.6	
4.	Conductivity $\mu$ S/cm	5780	1540	
5.	Suspended Solids mg/l	254	19	
6.	B.O.D.(3 Days at 27 <sup>o</sup> C) mg/l	152	7	
7.	Chemical Oxygen Demand mg/l	608	40	
8.	Oil & Grease mg/l	11.8	BDL	
9.	Total Nitrogen mg/l	15.6	2.4	
10.	Fecal Coliform MPN/100 ml	----	80.0	

The condition of the seals, fastening and container on receipt was as follow:  
Container had its seals found Intact in order; slip on the container had the signature of the representative of the industry and the board representative.  
Signed this on 20<sup>th</sup> day of September, 2023

Haryana State Pollution Control Board Laboratory,  
Sector-16 A, Faridabad

  
Board Analyst

To  
The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera

Endst. No. HSPCB/LAB/F/2023/ 5893-5894

Dated: 20/09/2023

This test report relate only to the particular sample submitted for testing

o/c



**PREVENT POLLUTION**

JE / SDC /

Bill Clerk

FORM J  
(See Rule 36)

E.E.

09/12/24

Area	1193
C.C. No.	
RTI No.	

9



Report No.: -1676

Dated - November 12, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section 3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 05<sup>th</sup> day of November, 2024 from Sh. Praveen Kumar AEE, Sh. Raghav, operator, Sh. Rajbeer Rathi, Contractor, a sample of liquid domestic effluent of M/s 5 MLD STP HSVP, Dharuhera, Rewari, collected on 04.11.2024 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 05/11/2024 to 12/11/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Test Method
1.	pH Value at 25°C	7.37	7.48	6-9	APHA 4500 H <sup>+</sup> B (24 <sup>th</sup> Edition 2023)
2.	Conductivity µS/cm at 25°C	2890	1015	----	APHA 2510 B (24 <sup>th</sup> Edition 2023)
3.	Total Suspended Solids mg/l	290	28	20	APHA 2540 - D (24 <sup>th</sup> Edition 2023)
4.	B.O.D.(5 Days at 20° C) mg/l	98	25	10	APHA 5210-C (24 <sup>th</sup> Edition 2023)
5.	Chemical Oxygen Demand mg/l	472	120	50	APHA 5220-B (24 <sup>th</sup> Edition 2023)
6.	Oil & Grease mg/l	8.4	BDL* (DL**=4)	10	APHA 5520-B (24 <sup>th</sup> Edition 2023)

BDL\* = Below Detection Limit  
DL\*\* = Detection Limit

The condition of the seals, fastening and container on receipt was as follow: container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.  
Signed this on **12<sup>th</sup> day of November, 2024**

Haryana State Pollution Control Board Laboratory,  
Sector-16 A, Faridabad

*Narender Hooda*  
Board Analyst

To  
The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera / M/s 5 MLD STP HSVP, Dharuhera, Rewari

Endst. No. HSPCB/LAB/F/2024/ 8309

Dated: 12-11-24

This test report relate only to the particular sample submitted for testing

Office of the Executive Engineer, HSVP Division, Rewari  
Endst. 34817 Dated 18/12/24  
A copy of the above is forwarded to the following for information and taking immediate necessary action and submit report accordingly  
1. The SDE-I & II, Rewari and Narnaul  
2. The Acct/HDM O/o HSVP Div., Rewari

Executive Engineer,  
HSVP Division, Rewari

Works: Plot No -77-77A, Khevat No. 222, Opposite HUDA Sector- 4A, Nagarpalika, Dharuhera-123105 Distt. Rewari (Haryana)  
 Regd. Office: MM-14, Bstech City, Sector-7, Dharuhera, Rewari, Bhatsana, Haryana, India, 123106  
 Email: universalanalyticallab@gmail.com, info@universallab.in, Web: www.universallab.in  
 CIN: U71200HR2023PTC117363, Mob: +91 9992929181, +91 9729948882, +91 8569966516

SYSTEM  
 VERIFIED BY  
 SERVICES  
 CERTIFICATE NO. Q-1516-0450

Report No: UAL/DH/1073/05/25

Issued to:  
 5.0 MLD S.T.P.  
 Sector-6  
 Dharuhera Haryana

Date: 23/05/2025

Customer's Ref No: Verbal  
 Dated: 17/05/2025  
 Lab Job Order No: 1422/05/25  
 Period of Testing: 19/05/2025 to 23/05/2025

**TEST REPORT**

**A. SAMPLE PARTICULARS:**

- 1. Name of the Unit : 5.0 MLD S.T.P.
- 2. Type of the Sample : Treated Sewage Water Sample
- 3. Date of Sampling : 19/05/2025
- 4. Point of Sample Collection : From STP Outlet
- 5. Purpose of Analysis : Monitoring
- 6. Sample Collected/ Supplied by : Lab Representative
- 7. Sampling Procedure : As Per IS 17614 (P-I)
- 8. Sampling Plan : 5.7 F-01 (B)

**B. TEST RESULTS:**

Sr. No.	Parameters	Result	Std. Limits (as per HSPCB)	Test Method
1	Colour	LA. Whitish	-	IS-3025 (P-4)
2	Odour	Mild	-	IS-3025 (P-5)
3	pH	7.62	5.5-9.0	IS-3025 (P-11)
4	COD, mg/l	40.0	50	APHA 24 <sup>th</sup> Ed.5220-B
5	BOD (at 27°C for 3 days), mg/l	8.2	10	IS-3025 (P-44)
6	Total Suspended Solids, mg/l	18	20	IS-3025 (P-17)
7	Oil & Grease, mg/l	<3	-	IS-3025 (P-39)
8	Conductivity μmhos/cm	1775	-	IS-3025(P-14)
9	Ammonical Nitrogen (as N), mg/l	21.8	-	IS-3025(P-34)
10	Faecal Coliform, MPN/100ml	70	<100	IS-1622
11	Total Coliform, MPN/100ml	150	-	IS-1622
12	Faecal Streptococci, MPN/100ml	50	-	IS-1622

Mgr. Sr. Analyst  
 Akshay



Authorized Signatory  
 Ajeet Singh  
 Technical Manager

Note : 1 This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law  
 2 This report should not be used in any advertising media without our special permission in writing  
 3 Sample will be destroyed after retention time unless otherwise specified  
 4 The results are related to the test items only

**AN ISO 9001 CERTIFIED & GOVERNMENT APPROVED LABORATORY**

Plot No -77-77A, Kheval No. 222, Opposite HUDA Sector- 4A, Nagarpalika, Dharuhera-123106, Distt Rewari (Haryana)  
 B-14, MM-14, Bestech City, Sector-7, Dharuhera, Rewari, Bhatsana, Haryana, India, 123106  
 Email: universalanalytical@gmail.com, info@universallab.in, Web: www.universallab.in  
 Tel: U71200HR2023PTC117363, Mob: +91 9992929181, +91 9729948882, +91 8569966516

ISO 9001  
 CERTIFIED  
 LAB  
 CERTIFICATE NO. 0-1515-0420

Report No: UAL/DH/420/07/25

Date: 11/07/2025

Issued to:  
**5.0 MLD S.T.P.**  
 Sector-6  
 Dharuhera Haryana

Customer's Ref No: Verbal  
 Dated: 05/07/2025  
 Lab Job Order No: 577/07/25  
 Period of Testing: 07/07/2025 to 11/07/2025

### TEST REPORT

**A. SAMPLE PARTICULARS:**

- |                                  |   |                             |
|----------------------------------|---|-----------------------------|
| 1. Name of the Unit              | : | 5.0 MLD S.T.P.              |
| 2. Type of the Sample            | : | Treated Sewage Water Sample |
| 3. Date of Sampling              | : | 07/07/2025                  |
| 4. Point of Sample Collection    | : | From STP Outlet             |
| 5. Purpose of Analysis           | : | Monitoring                  |
| 6. Sample Collected/ Supplied by | : | Lab Representative          |
| 7. Sampling Procedure            | : | As Per IS 17614 (P-1)       |
| 8. Sampling Plan                 | : | 5.7 F-01 (B)                |

**B. TEST RESULTS:**

Sr. No.	Parameters	Result	Std. Limits (as per HSPCB)	Test Method
1	Colour	Colourless	-	IS-3025 (P-4)
2	Odour	Odourless	-	IS-3025 (P-5)
3	pH	7.58	5.5-9.0	IS-3025 (P-11)
4	COD, mg/l	36.0	50	APHA 24 <sup>th</sup> Ed.5220-B
5	BOD (at 27°C for 3 days), mg/l	7.1	10	IS-3025 (P-44)
6	Total Suspended Solids, mg/l	15	20	IS-3025 (P-17)
7	Oil & Grease, mg/l	<3	-	IS-3025 (P-39)
8	Conductivity µmhos/cm	1635	-	IS-3025(P-14)
9	Ammonical Nitrogen (as N), mg/l	17.2	-	IS-3025(P-34)
10	Faecal Coliform, MPN/100ml	60	<100	IS-1622
11	Total Coliform, MPN/100ml	150	-	IS-1622
12	Faecal Streptococci, MPN/100ml	50	-	IS-1622

*Akshay*  
 Mgr./Sr. Analyst  
 Akshay



*Ajeet Singh*  
 Authorized Signatory  
 Ajeet Singh  
 Technical Manager

Note: 1 This report is not to be reproduced wholly or in part and cannot be used as an evidence in the court of law.  
 2 This report should not be used in any advertising media without our special permission in writing.  
 3 Sample will be destroyed after retention time unless otherwise specified.  
 4 The results are related to the test items only.

Report No: UAL/DH/-372/08/25

Date: 11/08/2025

Issued to:  
**5.0 MLD S.T.P.**  
 Sector-6  
 Dharuhera Haryana

Customer's Ref No: Verbal  
 Dated: 04/08/2025  
 Lab Job Order No: 452/08/25  
 Period of Testing: 06/08/2025 to 11/08/2025

### TEST REPORT

**A. SAMPLE PARTICULARS:**

- |                                  |   |                             |
|----------------------------------|---|-----------------------------|
| 1. Name of the Unit              | : | 5.0 MLD S.T.P.              |
| 2. Type of the Sample            | : | Treated Sewage Water Sample |
| 3. Date of Sampling              | : | 06/08/2025                  |
| 4. Point of Sample Collection    | : | From STP Outlet             |
| 5. Purpose of Analysis           | : | Monitoring                  |
| 6. Sample Collected/ Supplied by | : | Lab Representative          |
| 7. Sampling Procedure            | : | As Per IS 17614 (P-1)       |
| 8. Sampling Plan                 | : | 5.7 F-01 (B)                |

**B. TEST RESULTS:**

Sr. No.	Parameters	Result	Std. Limits (as per HSPCB)	Test Method
1	Colour	Colourless	-	IS-3025 (P-4)
2	Odour	Odourless	-	IS-3025 (P-5)
3	pH	7.87	5.5-9.0	IS-3025 (P-11)
4	COD, mg/l	40.0	50	APHA 24 <sup>th</sup> Ed.5220-B
5	BOD (at 27°C for 3 days), mg/l	8.0	10	IS-3025 (P-44)
6	Total Suspended Solids, mg/l	13	20	IS-3025 (P-17)
7	Oil & Grease, mg/l	<3	-	IS-3025 (P-39)
8	Conductivity µmhos/cm	1610	-	IS-3025(P-14)
9	Ammonical Nitrogen (as N), mg/l	19.4	-	IS-3025(P-34)
10	Faecal Coliform, MPN/100 ml	70	<100	IS-1622
11	Total Coliform, MPN/100 ml	180	-	IS-1622
12	Faecal Streptococci, MPN/100 ml	50	-	IS-1622

*Akshay*  
 Mgr. / Sr. Analyst  
 Akshay



*Ajeet Singh*  
 Authorized Signatory  
 Ajeet Singh  
 Technical Manager

Note :  
 1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the court of law.  
 2. This report should not be used in any advertising media without our special permission in writing.  
 3. Sample will be destroyed after retention time unless otherwise specified.  
 4. The results are related to the test items only.

Date: 23/09/2025

Report No: UAL/DH/-1050/09/25

Issued to:  
**5.0 MLD S.T.P.**  
 Sector-6  
 Dharuhera Haryana

Customer's Ref No: Verbal  
 Dated: 17/09/2025  
 Lab Job Order No: 1243/09/25  
 Period of Testing: 19/09/2025 to 23/09/2025

### TEST REPORT

#### A. SAMPLE PARTICULARS:

- |                                  |   |                             |
|----------------------------------|---|-----------------------------|
| 1. Name of the Unit              | : | 5.0 MLD S.T.P.              |
| 2. Type of the Sample            | : | Treated Sewage Water Sample |
| 3. Date of Sampling              | : | 19/09/2025                  |
| 4. Point of Sample Collection    | : | From STP Outlet             |
| 5. Purpose of Analysis           | : | Monitoring                  |
| 6. Sample Collected/ Supplied by | : | By Customer                 |

#### B. TEST RESULTS:

Sr. No.	Parameters	Result	Std. Limits (as per HSPCB)	Test Method
1	Colour	Lt. Yellowish	-	IS-3025 (P-4)
2	Odour	Odourless	-	IS-3025 (P-5)
3	pH	8.25	5.5-9.0	IS-3025 (P-11)
4	COD, mg/l	36	50	APHA 24 <sup>th</sup> Ed.5220-B
5	BOD (at 27°C for 3 days), mg/l	7.1	10	IS-3025 (P-44)
6	Total Suspended Solids, mg/l	8	20	IS-3025 (P-17)
7	Oil & Grease, mg/l	<3	-	IS-3025 (P-39)
8	Conductivity µmhos/cm	1786	-	IS-3025(P-14)
9	Ammonical Nitrogen (as N), mg/l	36.1	-	IS-3025(P-34)
10	Faecal Coliform, MPN/100 ml	50	<100	IS-1622
11	Total Coliform, MPN/100 ml	120	-	IS-1622
12	Faecal Streptococci, MPN/100 ml	30	-	IS-1622

*Akshay*  
 Mgr. / Sr. Analyst  
 Akshay  
 Microbiologist



*Ajeet Singh*  
 Authorized Signatory  
 Ajeet Singh  
 Technical Manager

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3. Sample will be destroyed after retention time unless otherwise specified.
4. The results are related to the test items only.



# UNIVERSAL ANALYTICAL LAB PVT. LTD.

1198

AN ISO 9001 CERTIFIED & GOVERNMENT APPROVED LABORATORY

Works : Plot No. -77-77A, Khevat No. 222, Opposite HUDA Sector- 4A, Nagarpalika, Dharuhera-123106, Distt. Rewari (Haryana)  
E-mail : universalanalyticallab@gmail.com, info@universallab.in, Web : www.universallab.in  
Mob.: +91 9992929181, +91 9729948882, +91 8569966516



Report No: UAL/DH/-1582/09/25

Date: 03/10/2025

Issued to:  
**5.0 MLD S.T.P.**  
**Sector-6**  
**Dharuhera Haryana**

Customer's Ref No: Verbal  
Dated: 27/09/2025  
Lab Job Order No: 1840/09/25  
Period of Testing: 29/09/2025 to 03/10/2025

## TEST REPORT

### A. SAMPLE PARTICULARS:

- 1. Name of the Unit : 5.0 MLD S.T.P.
- 2. Type of the Sample : Treated Sewage Water Sample
- 3. Date of Sampling : 29/09/2025
- 4. Point of Sample Collection : From STP Outlet
- 5. Purpose of Analysis : Monitoring
- 6. Sample Collected/ Supplied by : By Customer

### B. TEST RESULTS:

Sr. No.	Parameters	Result	Std. Limits (as per HSPCB)	Test Method
1	Colour	Lt. Whitish	-	IS-3025 (P-4)
2	Odour	Mild	-	IS-3025 (P-5)
3	pH	7.74	5.5-9.0	IS-3025 (P-11)
4	COD, mg/l	42.0	50	APHA 24 <sup>th</sup> Ed.5220-B
5	BOD (at 27°C for 3 days), mg/l	8.7	10	IS-3025 (P-44)
6	Total Suspended Solids, mg/l	13	20	IS-3025 (P-17)
7	Oil & Grease, mg/l	<3	-	IS-3025 (P-39)
8	Conductivity µmhos/cm	1960	-	IS-3025(P-14)
9	Ammonical Nitrogen (as N), mg/l	7.1	-	IS-3025(P-34)
10	Faecal Coliform, MPN/100ml	60	<100	IS-1622
11	Total Coliform, MPN/100ml	140	-	IS-1622
12	Faecal Streptococci, MPN/100ml	30	-	IS-1622

*Akshay*  
Mgr. / Sr. Analyst  
Akshay  
Microbiologist



*Ajeet Singh*  
Authorized Signatory  
Ajeet Singh  
Technical Manager

Note : 1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the court of law.  
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3. Sample will be destroyed after retention time unless otherwise specified.  
4. The results are related to the test items only.

Report No: UAL/DH/-906/10/25

Date: 20/10/2025

Issued to:  
**5.0 MLD S.T.P.**  
 Sector-6  
 Dharuhera Haryana

Customer's Ref No: Verbal  
 Dated: 13/10/2025  
 Lab Job Order No: 1090/10/25  
 Period of Testing: 15/10/2025 to 20/10/2025

### TEST REPORT

**A. SAMPLE PARTICULARS:**

- |                                  |   |                             |
|----------------------------------|---|-----------------------------|
| 1. Name of the Unit              | : | 5.0 MLD S.T.P.              |
| 2. Type of the Sample            | : | Treated Sewage Water Sample |
| 3. Date of Sampling              | : | 15/10/2025                  |
| 4. Point of Sample Collection    | : | From STP Outlet             |
| 5. Purpose of Analysis           | : | Monitoring                  |
| 6. Sample Collected/ Supplied by | : | By Customer                 |

**B. TEST RESULTS:**

Sr. No.	Parameters	Result	Std. Limits (as per HSPCB)	Test Method
1	Colour	Lt. Whitesh	-	IS-3025 (P-4)
2	Odour	Mild	-	IS-3025 (P-5)
3	pH	8.23	5.5-9.0	IS-3025 (P-11)
4	COD, mg/l	36.0	50	APHA 24 <sup>th</sup> Ed.5220-B
5	BOD (at 27°C for 3 days), mg/l	7.4	10	IS-3025 (P-44)
6	Total Suspended Solids, mg/l	10	20	IS-3025 (P-17)
7	Oil & Grease, mg/l	<3	-	IS-3025 (P-39)
8	Conductivity µmhos/cm	1865	-	IS-3025(P-14)
9	Ammonical Nitrogen (as N), mg/l	6.8	-	IS-3025(P-34)
10	Faecal Coliform, MPN/100ml	60	<100	IS-1622
11	Total Coliform, MPN/100ml	120	-	IS-1622
12	Faecal Streptococci, MPN/100ml	30	-	IS-1622

*Akshay*  
 Mgr./Sr. Analyst  
 Akshay  
 Microbiologist



*Ajeet Singh*  
 Authorized Signatory  
 Ajeet Singh  
 Technical Manager

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 3. Sample will be destroyed after retention time unless otherwise specified.  
 4. The results are related to the test items only.



**CERTIFICATE OF ACCREDITATION**

**UNIVERSAL ANALYTICAL LAB**

has been assessed and accredited in accordance with the standard

**ISO/IEC 17025:2017**

**"General Requirements for the Competence of Testing &  
Calibration Laboratories"**

for its facilities at

PLOT NO. 77A, KEWAT NO. 222, DHARUHERA, REWARI, HARYANA, INDIA

in the field of

**TESTING**

Certificate Number: TC-5023

Issue Date: 12/02/2024

Valid Until: 11/02/2026

This certificate remains valid for the Scope of Accreditation as specified in the annexure subject to continued satisfactory compliance to the above standard & the relevant requirements of NABL.

(To see the scope of accreditation of this laboratory, you may also visit NABL website [www.nabl-india.org](http://www.nabl-india.org))

Name of Legal Entity: UNIVERSAL ANALYTICAL LAB

Signed for and on behalf of NABL



N. Venkateswaran  
Chief Executive Officer



**PREVENT  
POLLUTION**

1201

17

Annexure- C

**FORM J**  
(See Rule 36)  
(Test Report)

Report No.:-2332  
Dated - February 20, 2026

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 14<sup>th</sup> day of February, 2026 from Sh. Ajay Yadav AEE, a sample of liquid domestic effluent of M/s 5 MLD STP HSVP Dharuhera, Rewari, collected on 13.02.2026 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 14/02/2026 to 20/02/2026 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Test Method
1.	Sample Code	HSPCB-FBD/WW /2026/02/2072	HSPCB-FBD/WW /2026/02/2073	----	----
2.	Colour	Greyish	Almost Colorless	----	----
3.	Odour	Mild	Almost Odourless	----	----
4.	pH Value at 25°C	7.88	7.25	5.5-9.0	APHA 4500 H <sup>+</sup> B (24 <sup>th</sup> Edition 2023)
5.	Conductivity µS/cm at 25°C	3840	1780	----	IS 3025 (Part 14) 1984
6.	Total Suspended Solids mg/l	245	12	20	IS 3025 (Part 17) 2022
7.	B.O.D.(3 Days at 27 <sup>o</sup> C) mg/l	102	7.4	10	IS 3025 (Part 44) 2023
8.	Chemical Oxygen Demand mg/l	419.3	40.3	50	IS 3025 (Part 58) 2023
9.	Oil & Grease mg/l	9.6	BDL* (DL**=4)	10	IS 3025 (Part 39) 2021
10.	Total Nitrogen mg/l	36.54	6.56	20	APHA 4500-N (24 <sup>th</sup> Edition 2023)
11.	Fecal Coliform MPN/100 ml	27000	70	100	APHA 9221-E (24 <sup>th</sup> Edition 2023)
12.	Flow, m <sup>3</sup> /hr	149460	----	----	----

BDL\* = Below Detection Limit

DL\*\* = Detection Limit

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative. Sample received at 4<sup>o</sup>C temperature.

Signed this on **20<sup>th</sup> day of February, 2026**

Haryana State Pollution Control Board Laboratory,  
Sector-16 A, Faridabad

Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera / M/s 5 MLD STP HSVP Dharuhera, Rewari

Endst. No. HSPCB/LAB/F/2026/ 12162

Dated: 20-2-26.

This test report relate only to the particular sample submitted for testing

Page No. 1 of 1

-----End of Test Report-----

1202

**HARYANA SHAHARI VIKAS PRADHIKARAN  
OFFICE OF THE SUPERINTENDING ENGINEER, HSVP, CIRCLE - I,  
HSVP COMPLEX, SECTOR-14, GURUGRAM.**

M sehsvp1ggm@gmail.com

0124-4267236

To

The Chief Engineer-I,  
HSVP, Panchkula.

Memo No.

Dated:

F.R. Sub.: -

SDE/JE-I, II, Rewari & NNL	Dy. Supdt.
Acctt. HDM	Asstt.
C.C. Clk	Estt. Clk
RTI Clk	Grie Clk
	Misc Clk

FOR IMMEDIATE ACTION PLEASE

E.E.

**Detailed cost estimate, bill of quantities for upgradation and renovation of existing 15 MLD Main Pumping Station, 5 MLD capacity STP complete sewage treatment plant based on sequential batch reactor process technology, 5 MLD capacity with proposed tertiary treatment plant including treated effluent sump, treated effluent lifting pumps, receiving chamber, flash mixers chemical solution tanks with metering pumps, flocculator basin, inclined tube settler, rapid gravity filters, chlorine contract tank with treated water disposal pumps, chlorination complete in all respect including related & contingent work thereto including D.G. Set, transformer & contingent electrical mechanical, piping & instrumentation works at sewage treatment works with operation & maintenance for 3 months trial run period with 5 years including 12 months defect liability period at Dharuhera (HSVP) Haryana.**

**A/C Rs.14.11Crores.**

Kindly find enclosed herewith the detailed project report of the above cited subject work as received from the Executive Engineer, HSVP, Division, Rewari. The necessity for above work has been fully described in the report of estimate. The above detailed project report has been framed by the approved consultant M/s Comprehensive Envirotech Engineers Pvt. Ltd. Gurugram. There is no budget provision exist in the financial year 2025-26 and same has been demanded through re-appropriation of budget. The above detailed project report has been checked in the office of Executive Engineer, HSVP, Division, Rewari as well as this office for amounting to Rs.11.95Crores with 18% GST extra, total amount comes out to Rs.14.11Crores and recommended for arranging its technically and administrative approval.

**DA/- Detailed Project Report**

Endst No. 339076

A copy of the above is forwarded to the Executive Engineer, HSVP, Division, Rewari w.r.t. his office letter No. 322404 dated 06.10.2025 for information and necessary action.

Superintending Engineer,  
HSVP, Circle-I, Gurugram.

Dated: 27/10/25

Superintending Engineer,  
HSVP, Circle-I, Gurugram.



## HARYANA STATE POLLUTION CONTROL BOARD

**Regional Office Rewari, SCO D-6 & D-7, Suncity Commercial Complex, First Floor, A-Block, Sector-6, Rewari-123401. Email- hspcbrodr@gmail.com**  
E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 12074135026REWCTOW52807340

Dated:16/01/2026

To.

M/s :STP 5 MLD  
HUDA, Sec-6, Dharuhera

Subject: Grant of consent to operate to M/s STP 5 MLD.

Please refer to your application no. 52807340 received on dated 2025-12-01 in regional office Rewari. With reference to your above application for consent to operate, M/s STP 5 MLD is hereby granted consent as per following specification/Terms and conditions.

<b>Consent Under</b>	WATER
<b>Period of consent</b>	16/01/2026 - 30/09/2026
<b>Industry Type</b>	Sewage Treatment Plant (5 MLD and above)
<b>Category</b>	BLUE
<b>Investment(In Lakh)</b>	966.45001
<b>Total Land Area(Sq. meter)</b>	5058.0
<b>Total Builtup Area(Sq. meter)</b>	2099.0
<b>Quantity of effluent</b>	
1. Trade	0.0 KL/Day
2. Domestic	5000.0 KL/Day
<b>Number of outlets</b>	1.0
<b>Mode of discharge</b>	
1. Domestic	Onland Percolation
2. Trade	
<b>Domestic Effluent Parameters</b>	
1. BOD	10 mg/l
2. COD	50 mg/l
3. TSS	20 mg/l
4. pH	5.5.9.0
5. Faecal Coliform	100 MPN/100ml
6. O&G	10 mg/l
<b>Trade Effluent Parameters</b>	
1. NA	
<b>Number of stacks</b>	1
<b>Height of stack</b>	
1. NA	

<b>Emission parameters</b>	
1. NA	
<b>Product Details</b>	
1. Treated Sewage	5000 Kilo liters/Day
<b>Capacity of boiler</b>	
1. NA	Ton/hr
<b>Type of Furnace</b>	
1. NA	
<b>Type of Fuel</b>	
1. HSD	50 Ltr/day
<b>Raw Material Details</b>	
Untreated sewage	5000 Kilo Liters/Day

NIPUN Digitally signed  
by NIPUN GUPTA  
DN: cn=NIPUN GUPTA,  
o=Haryana, ou=Haryana,  
c=IN, email=NIPUN.GUPTA@HSPCB.HRY.  
gov.in, 1.5.0.9.17+05.30

**Regional Officer, Rewari**  
**Haryana State Pollution Control Board.**

### Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of

change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.

11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.

12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.

13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.

14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.

15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.

16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

17. Industry should adopt water conservation measures to ensure minimum consumption of water in their process. Ground water based proposals of new industries should get clearance from Central Ground Water Authority (CGWA)/ Haryana Water Resources (Conservation, Regulation and Management) Authority (HWRA) for scientific development of precious resource.

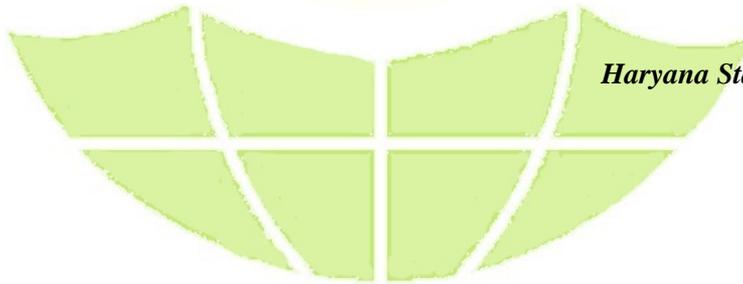
18. The industrial/non industrial sector projects shall develop green belt (as applicable) in its premises including periphery, entry and exit, as per notifications/conditions of EC/directions of MOEF/CPCB/SPCB/NGT/ any court of law. In case of stone crushers, hot mix plants, mineral grinding units, screening plants and brick kilns etc., the unit shall develop adequate green belt and erect barrier/barricade/boundary wall as applicable, as per notifications/directions of MOEF/CPCB/SPCB/NGT/ any court of law.

19. The unit shall develop paved or hard surfaced approach road to the site of unit (including the storage site, if it is at different place) from the nearest public road for transportation of raw material/final product.

#### **Specific Conditions :**

1. The Board shall monitor the performance of STP of the project and check its all compliances within 01 month. 2. In case the performance of STP of the project is found adequate and analysis results of the treated sewage are within the norms, the Board may extend its further consent to operate for 01 year and further check the performance of sewage treatment plant on quarterly basis. 3. During the first 06 months, in case the project proponent/Resident Welfare Association/Institution fails to achieve the prescribed standards and the performance of STP is found inadequate and fails to comply with other environment compliances, additional prosecution under the provision of the Water Act, 1974 shall be launched alongwith imposition of additional amount of environmental compensation on the project proponent/residential complex. 4. During the upgradation period of STP, the project proponent/Resident Welfare Association shall achieve the values of the parameters in the treated wastewater better than the values of the parameters as mentioned in the analysis results

of the last samples collected by the Board. 5. The provisional consent to operate (CTO) so granted shall be without prejudice to the action taken for past violations and CTO so granted will have no effect on prosecution action or any other penal action taken or to be taken by the Board against such projects. 6. This provisional CTO is prejudice to any action under the provisions of applicable laws / acts / notification / courts order to be taken in respect of any violation at any stage without any claim of the unit. If the unit fails to comply the provisions/conditions of CTO, various applicable provisions of concerned departments / agencies / authorities / any relevant decision of court, the consent to operate so granted shall be revoked automatically without giving any notice. 7. Unit will not use D.G. sets without converting the D.G. sets to Dual fuel & install retrofit APCD within the prescribed time limit prescribed by CAQM, afterward unit will operate the D.G. sets for the time limits prescribed & will maintain logbook for running hours of D.G. sets as per CAQM directions issued time to time. 8. Unit will not change the quantity of domestic effluent/trade effluent/ air emissions sources without prior permission of the Board. 9. Unit will deposit balance fee/ environmental compensation applicable on the unit, if any found at any stage pending/applicable against the unit, unit will be liable to pay the same. 10. Unit will comply with all the direction issued time to time by HSPCB, CPCB, CAQM, Hon'ble NGT, Hon'ble Punjab & Haryana High Court, Hon'ble Supreme Court of India and other concerned authorities. 11. The flow meter data shall be displayed online with the system of HSPCB/CPCB. 12. Install and maintain OMD/web-based (PTZ) cameras with online connectivity at inlet/outlet/bypass of the STP. 13. The unit will maintain the canal/channel used for supplying treated water for irrigation purposes to agricultural land and STP campus. 14. Unit will submit compliance of above general and specific conditions within 3 months. 15. Unit will deposit the environment compensation amount as and when imposed by HSPCB within stipulated time period.



*Regional Officer, Rewari  
Haryana State Pollution Control Board.*



Works : Plot No. -77-77A, Khevat No. 222, Opposite HUDA Sector- 4A, Nagarpalika, Dharuhera-123106, Distt. Rewari (Haryana)  
 E-mail : universalanalyticallab@gmail.com, info@universallab.in, Web : www.universallab.in  
 Mob.: +91 9992929181, +91 9729948882, +91 8569966516



CERTIFICATE NO. Q-1516-0450

Report No: UAL/DH/-1297/10/25

Date: 01/11/2025

Issued to:

5.0 MLD S.T.P.

Sector-6

Dharuhera Haryana

Customer's Ref No: Verbal

Dated: 27/10/2025

Lab Job Order No: 1632/10/25

Period of Testing: 28/10/2025 to 01/11/2025

## TEST REPORT

### A. SAMPLE PARTICULARS:

- |                                  |   |                             |
|----------------------------------|---|-----------------------------|
| 1. Name of the Unit              | : | 5.0 MLD S.T.P.              |
| 2. Type of the Sample            | : | Treated Sewage Water Sample |
| 3. Date of Sampling              | : | 28/10/2025                  |
| 4. Point of Sample Collection    | : | From STP Outlet             |
| 5. Purpose of Analysis           | : | Monitoring                  |
| 6. Sample Collected/ Supplied by | : | By Customer                 |

### B. TEST RESULTS:

Sr. No.	Parameters	Result	Std. Limits (as per HSPCB)	Test Method
1	Colour	Colourless	-	IS-3025 (P-4)
2	Odour	Odourless	-	IS-3025 (P-5)
3	pH	8.04	5.5-9.0	IS-3025 (P-11)
4	COD, mg/l	40.0	50	APHA 24 <sup>th</sup> Ed.5220-B
5	BOD (at 27 <sup>o</sup> C for 3 days), mg/l	8.2	10	IS-3025 (P-44)
6	Total Suspended Solids, mg/l	6.0	20	IS-3025 (P-17)
7	Oil & Grease, mg/l	<3	-	IS-3025 (P-39)
8	Conductivity $\mu$ mhos/cm	1645	-	IS-3025(P-14)
9	Ammonical Nitrogen (as N), mg/l	6.3	-	IS-3025(P-34)
10	Faecal Coliform, MPN/100ml	70	<100	IS-1622
11	Total Coliform, MPN/100ml	120	-	IS-1622
12	Faecal Streptococci, MPN/100ml	30	-	IS-1622

*Akshay*  
 Mgr./ Sr. Analyst  
 Akshay  
 Microbiologist



*Ajeet Singh*  
 Authorized Signatory  
 Ajeet Singh  
 Technical Manager

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 2. This report should not be used in any advertising media without our special permission in writing.  
 3. Sample will be destroyed after retention time unless otherwise specified.  
 4. The results are related to the test items only.



# UNIVERSAL ANALYTICAL LAB PVT. LTD.

AN ISO 9001 CERTIFIED & GOVERNMENT APPROVED LABORATORY

Works : Plot No. -77-77A, Khevat No. 222, Opposite HUDA Sector- 4A, Nagarpalika, Dharuhera-123106, Distt. Rewari (Haryana)  
E-mail : universalanalyticallab@gmail.com, info@universallab.in, Web : www.universallab.in  
Mob.: +91 9992929181, +91 9729948882, +91 8569966516



Report No: UAL/DH/-374/12/25

Date: 10/12/2025

Issued to:  
5.0 MLD S.T.P.  
Sector-6  
Dharuhera Haryana

Customer's Ref No: Verbal  
Dated: 04/12/2025  
Lab Job Order No: 487/12/25  
Period of Testing: 06/12/2025 to 10/12/2025

## TEST REPORT

### A. SAMPLE PARTICULARS:

- |                                  |   |                             |
|----------------------------------|---|-----------------------------|
| 1. Name of the Unit              | : | 5.0 MLD S.T.P.              |
| 2. Type of the Sample            | : | Treated Sewage Water Sample |
| 3. Date of Sampling              | : | 06/12/2025                  |
| 4. Point of Sample Collection    | : | From STP Outlet             |
| 5. Purpose of Analysis           | : | Monitoring                  |
| 6. Sample Collected/ Supplied by | : | By Customer                 |

### B. TEST RESULTS:

Sr. No.	Parameters	Result	Std. Limits (as per HSPCB)	Test Method
1	Colour	Colourless	-	IS-3025 (P-4)
2	Odour	Odourless	-	IS-3025 (P-5)
3	pH	7.95	5.5-9.0	IS-3025 (P-11)
4	COD, mg/l	40.0	50	APHA 24 <sup>th</sup> Ed.5220-B
5	BOD (at 27°C for 3 days), mg/l	8.2	10	IS-3025 (P-44)
6	Total Suspended Solids, mg/l	13	20	IS-3025 (P-17)
7	Oil & Grease, mg/l	<3	-	IS-3025 (P-39)
8	Conductivity µmhos/cm	1930	-	IS-3025 (P-14)
9	Ammonical Nitrogen (as N), mg/l	7.5	-	IS-3025 (P-34)
10	Faecal Coliform, MPN/100 ml	70	<100	IS-1622
11	Total Coliform, MPN/100 ml	120	-	IS-1622
12	Faecal Streptococci, MPN/100 ml	40	-	IS-1622

  
Mgr. / Sr. Analyst  
Akshay  
Microbiologist



  
Authorized Signatory  
Ajeet Singh  
Technical Manager

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4. The results are related to the test items only.



# UNIVERSAL ANALYTICAL LAB PVT. LTD.

25

1209

AN ISO 9001 CERTIFIED & GOVERNMENT APPROVED LABORATORY

Works : Plot No. -77-77A, Khevat No. 222, Opposite HUDA Sector- 4A, Nagarpalika, Dharuhera-123106, Distt. Rewari (Haryana)  
E-mail : universalanalyticallab@gmail.com, info@universallab.in, Web : www.universallab.in  
Mob.: +91 9992929181, +91 9729948882, +91 8569966516



CERTIFICATE NO. Q-1516-0450

Report No: UAL/DH/-981/12/25

Date: 22/12/2025

Issued to:  
**5.0 MLD S.T.P.**  
**Sector-6**  
**Dharuhera Haryana**

**Customer's Ref No:** Verbal  
**Dated:** 16/12/2025  
**Lab Job Order No:** 1149/12/25  
**Period of Testing:** 18/12/2025 to 22/12/2025

## TEST REPORT

### A. SAMPLE PARTICULARS:

- |                                  |   |                             |
|----------------------------------|---|-----------------------------|
| 1. Name of the Unit              | : | 5.0 MLD S.T.P.              |
| 2. Type of the Sample            | : | Treated Sewage Water Sample |
| 3. Date of Sampling              | : | 18/12/2025                  |
| 4. Point of Sample Collection    | : | From STP Outlet             |
| 5. Purpose of Analysis           | : | Monitoring                  |
| 6. Sample Collected/ Supplied by | : | By Customer                 |

### B. TEST RESULTS:

Sr. No.	Parameters	Result	Std. Limits (as per HSPCB)	Test Method
1	Colour	Lt. Whitish	-	IS-3025 (P-4)
2	Odour	Mild	-	IS-3025 (P-5)
3	pH	7.75	5.5-9.0	IS-3025 (P-11)
4	COD, mg/l	48.0	50	APHA 24 <sup>th</sup> Ed.5220-B
5	BOD (at 27°C for 3 days), mg/l	9.4	10	IS-3025 (P-44)
6	Total Suspended Solids, mg/l	10	20	IS-3025 (P-17)
7	Oil & Grease, mg/l	<3	-	IS-3025 (P-39)
8	Conductivity µmhos/cm	2030	-	IS-3025 (P-14)
9	Ammonical Nitrogen (as N), mg/l	13.1	-	IS-3025 (P-34)
10	Faecal Coliform, MPN/100 ml	80	<100	IS-1622
11	Total Coliform, MPN/100 ml	120	-	IS-1622
12	Faecal Streptococci, MPN/100 ml	50	-	IS-1622

  
Mgr. / Sr. Analyst  
Akshay  
Microbiologist



  
Authorized Signatory  
Ajeet Singh  
Technical Manager

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**PREVENT  
POLLUTION**

1210<sup>26</sup>

Annexure- F G

**FORM J**  
(See Rule 36)

Report No.:-1484

Dated - November 07, 2025

I, hereby, certify that I Neeraj Bala as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 29<sup>th</sup> day of October, 2025 from Sh. Ajay Yadav, AEE, a sample of liquid domestic effluent of M/s 5 MLD STP HSVP, Dharuhera, Rewari, collected on 28.10.2025 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 29/10/2025 to 07/11/2025 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Test Method
1.	Sample Code	HSPCB-FBD/WW /2025/10/375	HSPCB-FBD/WW /2025/10/376	----	----
2.	Colour	Greenish	Colorless	-----	----
3.	Odour	Bad	Odourless	-----	----
4.	pH Value at 25°C	7.02	7.42	5.5-9.0	APHA 4500 H <sup>+</sup> B (24 <sup>th</sup> Edition 2023)
5.	Conductivity µS/cm at 25°C	4820	3360	----	IS 3025 (Part 14) 2023
6.	Total Suspended Solids mg/l	205	18	20	IS 3025 (Part 17) 2023
7.	B.O.D.(3 Days at 27 <sup>o</sup> C) mg/l	98	8.2	10	IS 3025 (Part 44) 2023
8.	Chemical Oxygen Demand mg/l	387.07	40.2	50	IS 3025 (Part 58) 2023
9.	Oil & Grease mg/l	5.8	BDL* (DL**=4)	10	IS 3025 (Part 39) 2023
10.	Fecal Coliform MPN/100 ml	21000	93	<100	APHA 9221-E (24 <sup>th</sup> Edition 2023)

BDL\* = Below Detection Limit

DL\*\* = Detection Limit

\*\*\* As information given by field officer, Flow meter is not working at Inlet & Outlet of STP

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **07<sup>th</sup> day of November, 2025**

Haryana State Pollution Control Board Laboratory,  
Sector-16 A, Faridabad

*Neeraj Bala*  
Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera / M/s 5 MLD STP HSVP, Dharuhera, Rewari

Endst. No. HSPCB/LAB/F/2025/ 8317

Dated: 7-11-25

This test report relate only to the particular sample submitted for testing



**PREVENT  
POLLUTION**

1211<sup>27</sup>



**FORM J**  
(See Rule 36)

Report No.:-1808

Dated - December 29, 2025

I, hereby, certify that I Neeraj Bala as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 20<sup>th</sup> day of December, 2025 from Sh. Ajay Yadav, AEE, a sample of liquid domestic effluent of M/s 5 MLD STP HSVP, Dharuhera, Rewari, collected on 19.12.2025 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 20/12/2025 to 29/12/2025 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Test Method
1.	Sample Code	HSPCB-FBD/WW /2025/12/992	HSPCB-FBD/WW /2025/12/993	----	----
2.	pH Value at 25°C	8.13	7.49	5.5-9.0	APHA 4500 H <sup>+</sup> B (24 <sup>th</sup> Edition 2023)
3.	Conductivity µS/cm at 25°C	2920	1940	----	IS 3025 (Part 14) 2023
4.	Total Suspended Solids mg/l	255	17	20	IS 3025 (Part 17) 2023
5.	B.O.D.(3 Days at 27 <sup>o</sup> C) mg/l	104	9.2	10	IS 3025 (Part 44) 2023
6.	Chemical Oxygen Demand mg/l	424	48	50	IS 3025 (Part 58) 2023
7.	Oil & Grease mg/l	8.4	BDL* (DL**=4)	10	IS 3025 (Part 39) 2023

BDL\* = Below Detection Limit

DL\*\* = Detection Limit

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **29<sup>th</sup> day of December, 2025**

Haryana State Pollution Control Board Laboratory,  
Sector-16 A, Faridabad

*Neeraj Bala*  
Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera / M/s 5 MLD  
STP HSVP, Dharuhera, Rewari

Endst. No. HSPCB/LAB/F/2025/ 9761

Dated: 29-12-25

This test report relate only to the particular sample submitted for testing



**PREVENT  
POLLUTION**

1212

28

**FORM J**  
(See Rule 36)  
(Test Report)

Report No.:-2332

Dated - February 20, 2026

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 14<sup>th</sup> day of February, 2026 from Sh. Ajay Yadav AEE, a sample of liquid domestic effluent of M/s 5 MLD STP HSVP Dharuhera, Rewari, collected on 13.02.2026 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 14/02/2026 to 20/02/2026 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Test Method
1.	Sample Code	HSPCB-FBD/WW /2026/02/2072	HSPCB-FBD/WW /2026/02/2073	----	----
2.	Colour	Greyish	Almost Colorless	----	----
3.	Odour	Mild	Almost Odourless	----	----
4.	pH Value at 25°C	7.88	7.25	5.5-9.0	APHA 4500 H <sup>+</sup> B (24 <sup>th</sup> Edition 2023)
5.	Conductivity µS/cm at 25°C	3840	1780	----	IS 3025 (Part 14) 1984
6.	Total Suspended Solids mg/l	245	12	20	IS 3025 (Part 17) 2022
7.	B.O.D.(3 Days at 27 <sup>o</sup> C) mg/l	102	7.4	10	IS 3025 (Part 44) 2023
8.	Chemical Oxygen Demand mg/l	419.3	40.3	50	IS 3025 (Part 58) 2023
9.	Oil & Grease mg/l	9.6	BDL* (DL**=4)	10	IS 3025 (Part 39) 2021
10.	Total Nitrogen mg/l	36.54	6.56	20	APHA 4500-N (24 <sup>th</sup> Edition 2023)
11.	Fecal Coliform MPN/100 ml	27000	70	100	APHA 9221-E (24 <sup>th</sup> Edition 2023)
12.	Flow, m <sup>3</sup> /hr	149460	----	----	----

BDL\* = Below Detection Limit

DL\*\* = Detection Limit

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative. Sample received at 4<sup>o</sup>C temperature.

Signed this on **20<sup>th</sup> day of February, 2026**

Haryana State Pollution Control Board Laboratory,  
Sector-16 A, Faridabad

Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera / M/s 5 MLD STP HSVP Dharuhera, Rewari

Endst. No. HSPCB/LAB/F/2026/ 12162

Dated: 20-2-26.

This test report relate only to the particular sample submitted for testing

Page No. 1 of 1

-----End of Test Report-----